

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.11.2020 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 96 of 2020	Aqua Terra Adventures India Pvt. Ltd & Anr. Vs. Aparna Choudhrie Kala & Ors.	Vijay Kaundal	Rohan Chawla-R1 Ashish Dholakia
2.	Comp. App. (AT) No. 143 of 2020	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors.	Surekha Raman	Sikha Tandon-R1 to R3 Durga Agarwal-R1, R3 & R9 Shyam Kapadia-R7 Ankoosh Mehta-R9

After the above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

3.	Comp. App. (AT) (Ins) No. 552 of 2019 Part Heard	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd. With	Arijit Mazumdar	S. Chidambana Prity Kumari-R3
4.	Comp. App. (AT) (Ins) No. 976 of 2019 Part Heard	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu Eswara R Nanduri-R3

03:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

5.	Comp. App (AT) (Ins) No. 1183 of 2019 Part Heard	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy	Kanishk Khetan
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**